

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1536(KB)2019
IA(I.B.C)/955(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	PHOENIX ARC PRIVATE LIMITED VS ARAMBAGH HATCHERIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. A.Z Mondal, Adv.] For the Applicant
Mr. A. Mondal, Adv.]

Ms. Nimisha Agarwal, Adv.] For the Liquidator
Mr. Sanjay Poddar, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/955(KB)2024:**
 - a.Let a copy of the petition be served upon the Liquidator for a reply to be filed in two weeks'.
 - b.List the matter for argument on **28.06.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**